



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.34/BB/ 2017	-	Admission	Rule- 6(1) of I&B	Greenply Industries Ltd. Vs Nitesh Housing Developers Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Charitha.V Atman Law Partner 8147005575	Respondent	
2	Sunil R. M. Advocate 9845005551	Applicant	

**ORDER**

Counsel for petitioner is present. Counsel for respondent is also present. He requested for filing objections. List it finally on 14/9/2017. The counsel reported that the matter is likely to be compromised and for reporting compromise if any.

  
**MEMBER(J)**

  
**MEMBER(T)**